THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (c) The Cenrally Sponsored Scheme, 'Improvement of Science Education in Schools', does not envisage introduction of special programme in States/UTs. Under the Scheme, financial assistance is provided1 to States/UTs as and when suitable projects in this behalf, formulated in accordance with the norms of the scheme, are received from them.

During the last two years, viz., 1990-91 and 1991-92, a sum of Rs. 2,26,21,200/-was sanctioned to the State Government of Andhra Pradesh for the following items:—

- (i) Setting up of a new laboratories in 134 secondary schools,
  - (ii) Upgradation of deficient science laboratories in 105 junior colleges and 129 secondary schools.
  - (in) Supply of science books to 105 junior colleges and 263 secondary schools.
  - (iv) Setting up of 13 District Resource Centres.
  - (v) Training of science and mathematics teachers :
    - 9 orientation programmes for key persons/resource persons as also 11 workshops for development of guidelines, syllabi, instructional material etc.
    - 18 programmes for training of upper primary and secondary teachers.

# Meeting of Central Advisory Board of Archaeology

3164. SHRI IQBAL SINGH:

DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many meetings of the Central Advisory Board of Archaeology held in the year 1992-93 and when;

- (b) what is the reason for not holding the said meeting regularly;
- (c) what is the minimum number of meetings required to be held annually; and
- (d) when the next meeting is likely to be held?

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No meeting of the Central Advisory Board of Archaeology has taken place during the year 1992-93.

- (to) The delay in holding the meeting of the Central Advisory Board of Archaeology is due to procedural formalities and of the Central Advisory Board of Archaeo-constitution of the Board
  - (c) Once in a year.
- (d) The meeting is likely to be held after the current session of the Parliament.

#### National Academy of Folk and Tribal Art

# 3165. SHRI V. NARAYANASAMY : SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HUMAN RB SOURCE DEVELOPMENT be pleased to state:

- (a) whether Government propose to establish a National Academy of Folk and Tribal Art, a National Centre for Photograph and a National Academy of Architecture; and
- (b) if so, the measures Government propose to take in this regard ?

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

# **Tribal Culture and Heritage**

3166. SHRI RAMENDRA KUMAR YADAV 'RAVr : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state ;

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- (a) (he steps taken to ensure that tribal culture and heritage do not degrade on account of industrialisation in the tribal belt;
- (b) the amount allocated and spent so far during 1992-93 for preservation and promotion of the tribal culture and heritage;
- (c) whether any evaluation has been made about the projects so funded; and
  - (d) if so, the outcome thereof?

THE DEPUTY MINISTER OF THE HUMAN RESOURCE MINISTRY OF DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT CULTURE) (KUMARI SELIA): (a) Ministry of Welfare has a centrally sponsored scheme "Research and Training" to provide funds to State Government on 50: 50 basis to Tribal Research Institutes. These institutions have various activities excluding the preservation of Tribal Art and Culture, to ensure that there is no degradation of Tribal Culture and Art.

(b) An amount of Rs. 30.00 lakhs has been allocated in the Department of Cul ture to carry out the work of preservation and promotion of the tribal culture and heritage during 1992-93. Out of this an amount of Rs. 14.94 lakhs has been spent

Apart from this a sum of Rs. 104.00 lakhs out of the budget provision of Rs. 105.00 lakhs has so far been released by the Ministry of Welfare.

(c) and (d) The projects are evaluated from time to time.

# **Enquiry against Principals of Kendriya** Vidyalayas, Chandigarh and Punte

3167. SHRI J. S. RAJU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that enquiries have been initiated recently against the Principals of Kendriya Vidyalayas, High Grounds, Chandigarh and Range Hills, Pune;
  - (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken against each of them?

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT CULTURE) (KUMARI SELJA): (a) to (c) According to information furnished by Kendriya Vidyalaya Sangathan, a preliminary enquiry into the allegations has been conducted by the Sangathan to facilitate decision on further action to be taken as per the Displinary Rules of Kendriya Vidyalaya Sangathan.

#### .Medical Attendants for KVs, Delhi

- 3168. SHRI J. S. RAJU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Starred Question 246 given in Rajya Sabha on the 24th July, 1992 and state:
- (a) whether it is a fact that appointments of Medical Attendants for different Kendriya Vidyalayas of Delhi are not yet complete;
- (b) if so, the details of Kendriya Vidyalayas not covered so far; and
- (c) by when these are likely to be covered

THE DEPUTY MINISTER OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

# Development of Sports in U.P.

3169. SHRI SHIV PRATAP MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of proposals received from the Government of U.P. for development of sports till date; and the action taken thereon and the amount sanctioned for development of sports in U.P. during the current five year plan?

THE MINISTER OF STATE OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF **PARLIAMENTARY** MINISTRY OF AFFAIRS (SHRI MUKUL WASNIK): Under the Scheme of 'Grants for Creation of Sports Infrastructure', 47 proposals have so far been received from the GovernmeiW of U.P. during the current